MESSAGE FROM THE LOK SABHA

THE WILDLIFE (PROTECTION) AMENDMENT BILL, 2002

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 19th December, 2002, agreed without any amendment to the Wild Life (Protection) Amendment Bill, 2002, which was passed by Rajya Sabha at its sitting held on the 9th December, 2002."

REPORT OF THE JOINT PARLIAMENTARY COMMITTEE ON THE FUNCTIONING OF WAKF BOARDS

SHRI SANGH PRIYA GAUTAM (Uttaranchal): Sir. I present the Sixth Report (in English and Hindi) of the Joint Parliamentary Committee on the functioning of Wakf Boards, on Durgah Khwaja Saheb, Ajmer.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI B. P. APTE (Maharashtra): Sir, I lay on the Table a copy (in English and Hindi) of the Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Labour and Welfare (Thirteenth Lok Sabha) on "Development of Primitive Tribal Groups."

REPORTS OF THE DEPARTMENT-RELATED ARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

SHRI DIPANKAR MUKHERJEE (West Bengal): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Petroleum and Chemicals (2002):

(i) Thirty-third Report on action taken by Government on the recommendations contained in the Twenty-fifth Report